

2012
High Court, Appellate Side
Calcutta

NOTIFICATION

No.2330-A

Dated : The 14th May, 2012

In exercise of the power conferred under Rule 20 read with Rule 10 of the West Bengal Judicial (Condition of Service) Rules, 2004, the Hon'ble Court has been pleased to confirm the services of the following 02 (Two) Probationary Judicial Officers of West Bengal Judicial Service in the rank of Civil Judge (Junior Division)/Judicial Magistrate with effect from the date mentioned against each of their names in the Scheduled below :

SCHEDULE

<u>SL. NO.</u>	<u>NAME OF THE OFFICERS</u>	<u>DATE OF CONFIRMATION W.E.F.</u>
01.	Sri Bhaskar Majumdar, Judicial Magistrate, 4 th Court, Burdwan.	12.12.2010
02.	Sri Santanu Ganguly, Judicial Magistrate, 2 nd Court, Serampore, Hooghly.	22.06.2011

Sd/- Ishan Chandra Das
Registrar (Judicial Service)
High Court, A.S., Calcutta